GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 2740

TO BE ANSWERED ON FRIDAY, THE 04TH AUGUST, 2023

Modernisation of Courts in Ladakh

2740. SHRI JAMYANG TSERING NAMGYAL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of the projects completed/ongoing under centrally sponsored scheme for the development of Infrastructure facilities for Judiciary in Ladakh after the grant of Union Territory (UT) status;
- (b) whether the Government has made efforts to modernize the infrastructure of district courts in Ladakh, if so, the details thereof;
- (c) the details of progress made in this regard in Ladakh after the grant of UT status;
- (d) whether any other assistance is being provided by the Government to the unprivileged people in Ladakh to help them in getting justice, if so, the details thereof; and
- (e) whether Lok Adalat is being set up in the UT of Ladakh, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL)

(a): After the grant of UT status to Ladakh in 2019, construction of New District Court Complex building with residential quarters for Judicial Officers as well as for Judicial Staff is going on at Khurbathan, Kargil. Construction of Munsiff Court

Complex with residential quarters is also going on at Drass, Sankoo and Zanskar in the Kargil district. Further, the construction of Munsiff Court at Khaltsi along with the residential quarter for the judicial officers has been started in the year 2023 in the district Leh, with completion target of two years, under the Centrally Sponsored Scheme.

- (b): New Court Complexes are being constructed on modern infrastructure techniques with all modern facilities. With the aid and support of the government under the Centrally Sponsored Scheme for judicial infrastructure, the district judiciary is coming up with new projects withall the modern facilities at Melongthang, Leh under the Special Development Package.
- (c): The details of the progress of projects on judicial infrastructure in Ladakh after the grant of UT status is at *Annexure*.
- (d) & (e): National Legal Services Authority (NALSA) constituted under the Legal Services Authorities (LSA) Act, 1987 is providing free and competent legal services to the weaker sections of the society including beneficiaries under Section 12 of the Act, so as to ensure that opportunities for securing justice are not denied to any citizen by reason of economic or other disabilities; and is also organizing Lok Adalats to secure that the operation of the legal system promotes justice on the basis of equal opportunities. For this purpose, the legal services institutions have been setup from the Taluk Court level to the Supreme Court. During last two years (2021-22 and 2022-23) a total of 3119 persons were benefited though various legal services provided by the Ladakh Legal Services Authority.

Apart from the above, 612 Legal Services Camps were also organized by Ladakh Legal Services Authority to make people aware about their legal rights during the same period.

In the UT of Ladakh, two Lok Adalats were held during the current year in district Kargil, for amicable settlement of cases between the parties. The details of Lok Adalats held in Ladakh are as under:

Number of Lok	Number of	Number of	Settlement
Adalat's Held Post	dalat's Held Post cases taken up		amount
formation of UT.		disposed off	
16	3313	2762	Rs. 8,99,32535 /-

Annexure

Statement referred to Lok Sabha Unstarred Question No. 2740for reply on 04.8.2023 and statement of District-wise projectson judicial infrastructure and the present status of construction in Ladakh.

Sl.	District	Project	Present status of construction
No.			
1.	1. Kargil New District Court Complex, Kargil		Frame structure upto Roof level completed and Slab level of ground floor, first and second floor completed.
		New Munsiff/JMIC Court Complex,Drass	Finishing work in progress.
		New Munsiff/JMIC Court Complex, Sankoo	Trenching work and ground floor completed.
		New Munsiff/JMIC Court Complex, Zanskar	Compound wall of court complex and plinth level work under progress.
2.	Leh	Munsiff Court and residential quarter at Khaltsi	3
